



2026:AHC-LKO:6100-DB

**HIGH COURT OF JUDICATURE AT ALLAHABAD
LUCKNOW**

WRIT - C No. - 421 of 2026

Mamta Construction Company, Kakori, Lko. Thru.
Proprietor Mamta And Another

.....Petitioner(s)

Versus

State Of U.P. Thru. Its Prin. Secy. Deptt. Of Urban
Development Lko. And 3 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Ashutosh Srivastava
Counsel for Respondent(s)	:	C.S.C., Ram Kumar Singh

Court No. - 1

**HON'BLE RAJAN ROY, J.
HON'BLE ABDHESH KUMAR CHAUDHARY, J.**

1. Heard.

2. By means of this writ petition, the petitioner has prayed for the following relief (s) :-

"(i) A writ, order or direction in the nature of Mandamus Commanding opposite party No.3 & 4 to make payment of Rs.6,74,854/- to the petitioners firm.

(ii) A writ, order or direction in the nature of mandamus commanding opposite party No.4 to decide the representation dated 01.12.2025 of the petitioner firm.

(iii) Any other writ, order or direction which this Hon'ble court may deems appropriate and proper may under the fact and circumstances.

(iv) Allow the instant writ petition with substantial costs, throughout."

3. Petitioner claims to have supplied certain material to the Nagar Panchayat Ganjmuradabad, District Unnao in pursuance to the supply order dated 11.10.2022. Petition discloses the dates on which the supply was made, as claimed, but the dues have not been paid as yet. Various invoices have also been annexed with the writ petition.

4. Without expressing any opinion on the genuineness of the claim and the documents annexed, let the opposite party no.4 consider the application of the petitioner in this regard get the facts verified and take a considered decision in this matter positively within a period of

two months from the date a certified copy of this order is furnished before him. If any dues are payable, the same would be paid as per law, but only if the material has been supplied by the petitioner as per Rules.

5. With the aforesaid observations, petition is **disposed of.**

January 28, 2026
Praveen

(Abdhesh Kumar Chaudhary,J.) (Rajan Roy,J.)